

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1390 OF 2003

ORIENT PAPER & INDUSTRIES LTD.

Appellant (s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

(With office report)

with T.P.(C) No. 216/2006 (With appln. for stay and office report)

Date: 19/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H.KAPADIA

For Appellant(s)

Mr. R.F. Nariman, Sr.Adv.

Mr. Prakash Shrivastava,Adv.

For Respondent(s) Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard.

W.P.(C) No. 3507/2006 pending before the Madhya Pradesh High Court,

Jabalpur Bench is transferred to this Court.

To be taken up along with Civil Appeal No. 1390/2003.

Six weeks time is granted for filing counter affidavit to the learned

counsel for the respondents. Rejoinder affidavit, if any, be filed within three weeks'

thereafter.

Call after ten weeks.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master